

## **BUSINESS ADVISORY COMMITTEE**

(Seventeenth Lok Sabha)

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### **FOURTEENTH REPORT**

(Presented on 3.3.2020)

The Business Advisory Committee held a sitting on Monday, the 2<sup>nd</sup> March, 2020.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

(1) Discussion and voting on Demands for Grants for 2020-21 of the following Ministries:-

(i) Social Justice and Empowerment

(ii) Tourism

(iii) Health and Family Welfare

(iv) External Affairs

(v) Housing and Urban Affairs

**1 Day each**

(vi) Railways

**2 Days**

(2) Discussion and voting on Supplementary Demands for Grants for 2019-20.

**3 Hours**

(3) Guillotining of outstanding Demands for Grants in respect of Union Budget for 2020-21.

**Monday,  
March 16,  
2020**

(4) Discussion and voting on the following Grants:

(i) Supplementary Demands for Grants (State of Jammu & Kashmir) for the financial year 2019-20 from 1<sup>st</sup> April 2019 to 30<sup>th</sup> October 2019.

(ii) Demands for Grants (Union Territory of Jammu & Kashmir) for the financial year 2019-20 from 31<sup>st</sup> October 2019 to 31<sup>st</sup> March 2020.

(iii) Demands for Grants (Union Territory of Jammu & Kashmir) for the financial year 2020-21 from 1<sup>st</sup> April 2020 to 31<sup>st</sup> March 2021.

(iv) Demands for Grants (Union Territory of Ladakh) for the financial year 2019-20 from 31<sup>st</sup> October 2019 to 31<sup>st</sup> March 2020.

**4 Hours**

May be discussed together

(5) The Finance Bill, 2020.

*(Consideration and passing)*

**1 Day**

(6) The Institute of Teaching and Research in Ayurveda Bill, 2020.

*(Consideration and passing)*

**3 Hours**

(7) The Banking Regulation (Amendment) Bill, 2020.

*(Consideration and passing)*

**3 Hours**

(8) The Indian Institutes of Information Technology Laws (Amendment) Bill, 2020.

*(Consideration and passing)*

**2 Hours**

(9) The Medical Termination of Pregnancy (Amendment) Bill, 2020.

**2 Hours**

*(Consideration and passing)*

3. The Committee further recommended that Private Member's Business fixed for Friday, the 13<sup>th</sup> March, 2020, may be dispensed with.

**NEW DELHI;**  
**2<sup>nd</sup> March, 2020**  
**Phalguna 12, 1941 (Saka)**

**(Om Birla)**  
**Chairperson,**  
**Business Advisory Committee.**